

STATEMENT

As per the information provided by the Orissa State Pollution Control Board, in the Bonai Sub-Division of Sundergarh District, a total of 54 mines are in operation. Majority of these mines are small mines. Of these mines, three units have been given consent and for two more units the applications are under process for issue of consent, as per the provisions of the Water (Prevention and Control of Pollution) Act, 1974. The State Pollution Control Board is presently examining the remaining 49 cases as far as the requirement of issue of consent is concerned. If it is detected that any of the mines are required to take consent they will be asked to take the consent or otherwise legal action will be initiated. This area does not fall within the Air Pollution Control areas declared by the State Government under the Air (Prevention and Control of Pollution) Act, 1981.

[English]

Phasing out of CFCs

*483. SHRI GANGADHARA
SANIPALLI:
SHRI BHAGEY
GOBARDHAN:

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the ozone depletion has been reported in any region of India;

(b) if so, the details thereof including the extent of harm caused thereby;

(c) the annual average consumption of chlorofluorocarbons in the country and the percentage which finds its way to atmosphere; and

(d) the time frame required for phasing

out CFCs from the country and the estimated cost thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM). (a) and (b). There is no evidence of ozone depletion over and region in India.

(c) Estimated consumption of Chlorofluorocarbons (CFCs) in the country in 1990 was 4704 metric tonnes. Over a period of time, all CFCs which are produced find their way to the atmosphere.

(d) In order to formulate the basic approach to be adopted in preparing the national strategy for phasing out of ozone depleting substances such as CFCs, halo and other chemicals and for adoption of substitute substances/technologies a Task Force has been set up by the Ministry of Industry.

Literacy Programmes

*484. SHRI BAJRAJ PASSI.
SHRIMATI KRISHNENDRA
KAUR (DEEPA):

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of amount spent on Operation Black Board, Non-Formal Education, Rural Functional Literacy Programmes and Special Literacy Campaigns separately during 1991-92 State-wise;

(b) whether the Government propose to increase allocation of funds for the above programmes during 1992-93;

(c) if so the details thereof; and